

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① CIBI VISHNU
② S. GIRITHARAN

COUNSEL FOR
PETITIONER

COUNSEL FOR RESPONDENT

[Handwritten signatures]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments afresh. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk